

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 182 of 2003

Original Application No. 183 of 2003

Jabalpur, this the 31st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)
Hon'ble Mr. R. K. Upadhyaya - Member (Admnv.)

(1) Original Application No. 182 of 2003

1. Mohd. Rashid Khan, son ^{of} Shri A.L. Khan, aged about 29 years, Occupation - Terminated Fitter Refrigerator from the Ordnance Factory, Katni. R/o H.No. 2772/1B, Ahmed Nagar Katra, Adhartal, Jabalpur.

2. Sange Meserka Kindo, aged about 37 years, son of Christ Anand Kindo, Terminated Fitter from the Ordnance Factory, Katni

APPLICANTS

(By Advocate- Shri Manoj Sanghi)

VERSUS

1. The Union of India, through its Secretary, Ministry of Defence, New Delhi.
2. The Chairman, Ordnance Factory Board, 10, Auckland Road, Kolkata.
3. The General Manager, Ordnance Factory Katni. Distt.-Katni.

RESPONDENTS

(2) Original Application No. 183 of 2003

1. Shailendra Jha, son of Shri Surendra Jha, Terminated semi Skilled Trademan, O.F.K. Jabalpur, R/o Kanchghar Chowk, Jabalpur (M.P.)
2. Sunil Kumar Sharma, S/o R.N. Sharma, Terminated Semi Skilled Trademan, OFK Jabalpur, R/o New Kanchanpur, Jabalpur.
3. Sudhir Kumar Kamlakar, S/o Shri Vishwanath, Terminated Semi Skilled Trademan OFK, Jabalpur, Resident of East Ghamapur, Jabalpur.

4. Sunil Kumar Mashih, S/o Shri H.K. Mashih, Terminated Trademan, Semi Skilled, O.F.K. Jabalpur, R/o Issai Mohalla Gorakhpur, Jabalpur.
5. Rajiv Bhanot, S/o Shri R.P. Bhanot, Terminated Semi Skilled Trademan, OFK, Jabalpur, R/o Raksha Karmachari Colony Ranjhi, Jabalpur.
6. Rajesh Jha, S/o Shri R.S. Jha terminated Semi Skilled Trademan O.F.K. Jabalpur, R/o New Shobhapur, Jabalpur.
7. Prakash Chouksey, son of Shri V.K. Chouksey terminated Semi Skilled Trademan, O.F.K JBP. R/o Shitala Mai Mandir, Jabalpur.
8. Sunil Kumar Shukla, Son of Shri Ram Pratap Shukla, Terminated Semi Skilled Trademan, O.F.K. Jabalpur, R/o Ravindra Nagar, Adhartal, Jabalpur.

APPLICANTS

(By Advocate - Shri Manoj Sanghi)

VERSUS

1. The Union of India, through its Secretary, Ministry of Defence, New Delhi.
2. The Chairman, Ordnance Factory Board, 10. Auckland Road, Kdkata.
3. The General Manager, Ordnance Factory Khamaria, Jabalpur (M.P.)

RESPONDENTS

COMMON ORDER (Oral)

By Shanker Raju, Member (Judicial) :-

Admittedly the applicants were appointed by the respondents in Semi Skilled posts in different trades after following the procedure and selection process. Later on the applicants were terminated on the basis of judgment passed by this Tribunal in R.A. Nos. 78/1996 and 79/1996. The aforesaid order has been challenged in Civil Appeal Nos. 6918-6919/1997 before the Apex Court and by an order dated 06/09/2001 the Apex Court observed that as by the time the Tribunal has passed the impugned

order on 08/03/1996 the selection process having been completed, the appellants have made the appointments. It would not be appropriate to upset the appointments that had already been made and dislodge them from the respective posts. In this view of the matter the appointment of the applicants were restored, raising their grievances through representations before the respondents. No reply has come forth till date.

2. Ends of justice would be duly met, if the present OA's are disposed of at the admission stage itself, with the direction to the respondents to consider the appointment of the applicants in the light of the directions of the Apex Court within a period of 2 months from the date of receipt of the copy of this order. Copy to be kept in each file.

(Handwritten signature of R.K. Upadhyaya)

(R.K. UPADHYAYA)
MEMBER (A)

(Handwritten signature of S. Raju)

(SHANKER RAJU)
MEMBER (J)

पृष्ठांकन सं ओ/ब्या.....जबलपुर, दि.....
व तिलियि अष्टे रितः

- (1) अधिव. अथवा अध्यापक आदि पदों के लिए
- (2) अधिव. अथवा अध्यापक आदि पदों के लिए
- (3) अधिव. अथवा अध्यापक आदि पदों के लिए
- (4) अधिव. अथवा अध्यापक आदि पदों के लिए

m. Sanghi Adve
RRPNO.3. with notes

(Handwritten signature)
2/4/03

Issued
on 2.4.03